GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2674 ANSWERED ON 14/12/2021

PMAY-G IN TAMIL NADU AND RAJASTHAN

2674. DR. KALANIDHI VEERASWAMY: SHRI NIHAL CHAND:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features and objectives of the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) the details of the funds sanctioned, allocated and utilized under this scheme within Tamil Nadu and Rajasthan during the last three years and the current year, year, State and district-wise;
- (c) the details of the number of houses constructed/sanctioned under this scheme within Tamil Nadu and Rajasthan including Shriganganagar and Hanumangarh districts during the last three years and the current year, State and district-wise;
- (d) the details of the target set and achievements made so far;
- (e) whether the Government is expected to achieve the target of Housing for All by the year 2022, if so, the details thereof and if not, the reasons therefor; and
- (f) the details of the steps being taken by the Government for the pending project under the said yojana and the time by which the project is likely to be completed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The Pradhan Mantri Awaas Yojana Gramin (PMAY-G) is being implemented w.e.f. 01.04.2016 in rural areas across the country with the objective to provide 2.95 crore houses under the programme. The salient features of PMAY-G are given as under:
 - i. Identification and selection of beneficiaries are based on the housing deficiency and other social deprivation parameters prescribed in Socio Economic Caste Census (SECC)-2011 and new survey Awaas+ 2018 conducted to identify left out eligible households. The data is subject to verification by Gram Sabha and an appellate process.
 - ii. The minimum unit size of house is 25 square metres including a dedicated area for hygienic cooking.
- iii. Unit assistance of Rs.1.20 lakh in plains and Rs.1.30 lakh in hilly states, difficult areas and IAP districts.
- iv. The fund sharing pattern under PMAY-G between Central and State Government is in the ratio of 60:40 except in case of the UT of Jammu & Kashmir, North-Eastern States and Hilly States, wherein the sharing pattern is 90:10. In respect of UTs (including Ladakh), 100% funding is by the Central Government.
- v. Assistance (Rs.12,000/-) is provided for construction of toilets through convergence with Swacch Bharat Mission–Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding.
- vi. Provision of 90/95 persondays of un-skilled labour wage under MGNREGA for construction of house, over and above the unit assistance.

- vii. Convergence with other Government Schemes for provision of basic amenities viz., toilet, drinking water, electricity, clean & efficient cooking fuel, treatment of social and liquid waste etc.
- viii. Focus on construction of quality houses by the beneficiaries using local materials, appropriate designs and trained masons.
- (b) The Central Assistance under PMAY-G is released directly to the State considering State as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. Therefore, the district level data related to funds sanctioned, allocated and utilized is not maintained at the Ministry level. However, the details of the funds sanctioned and utilized under this Scheme by the State of Tamil Nadu and Rajasthan in entirety during the last three years and current year is given as under:

(Rs. in crore)

State	2018-19		2019-20		20)20-21	2021-22 (as on 08.12.2021)	
	GoI Releas e	Utilization *	GoI Release	Utilization *	GoI Release	Utilization *	GoI Releas e	Utilization *
Tamil Nadu	502.80	1353.68	487.52	996.93	78.62	672.61	0.00	389.11
Rajastha n	2340.1	3159.20	2933.3 4	2923.49	1108.5 9	3679.45	639.50	921.39

^{*}including State Share

- (c) The details of the number of houses sanctioned and constructed under PMAY-G in Tamil Nadu and Rajasthan including in Shriganganagar and Hanumangarh districts during the last three years and the current year, year, State and district-wise is given in **Annexure-I**.
- (d) A total target 2,62,89,083 houses have been allocated to different States/UTs under PMAY-G. Out of this, 2,13,31,041 houses have been sanctioned to beneficiaries and 1,65,93,678 houses have been completed as on 8.12.2021.
- (e) & (f) The achieving of target of "Housing for All" by 2022 has been affected by certain unforeseeable circumstances. During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected which retarded the pace of construction of PMAY-G houses. Besides, the delays are also due cases of unwillingness of beneficiaries, migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times also due to General, Assembly and Panchayat elections in various States. The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G for achieving the target of Housing for all:
 - i. Regular review of progress at the level of Ministry to ensure timely completion of targeted houses.
 - ii. The States/UTs have been requested to expedite the completion of houses approved under PMAY-G with specific focus and priority of houses for which 2nd and 3rd instalments have been released.
- iii. Daily monitoring on various parameters like Gaps in sanction of houses, cleaning of PWL of PMAY-G and release of Central Share/State Matching Share from treasury to SNA.
- iv. Timely allocation of targets to the States/UTs and release of adequate funds at the level of the Ministry.
- v. Promotion of eco-friendly & innovative technologies for house construction.
- vi. Regular follow ups with the States to ensure release of central and state share of the scheme and provision of land to landless beneficiaries in rural areas.
- vii. Expeditious resolution of technical issues and other constraints faced by the States.

- viii. Steps are being taken to increase the coverage of Rural Mason Training (RMT) programme which would increase the availability of trained masons leading to faster construction of quality houses.
- ix. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2674 TO BE ANSWERED ON 14.12.2021 REGARDING PMAY-G IN TAMIL NADU AND RAJASTHAN

Details of the number of houses sanctioned and constructed under PMAY-G within Tamil Nadu and Rajasthan including in Shriganganagar and Hanumangarh districts during the last three years and the current year, State and district-wise

i. Year-wise & District-wise for **Tamil Nadu**

(units in Nos.)

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	District Name	2018-2019		2019-2020		2020-2021		2021-2022	
SNo		Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed
1	Ariyalur	1992	2043	2807	1208	8876	1490	2398	1284
	Chengalpattu	0	7438	0	2572	0		9558	365
3	Coimbatore	409	688	687	566	51		322	60
4	Cuddalore	1921	3578	6122	1578	12497	1832	13659	1755
5	Dharmapuri	2987	3124	5155	1754	4283	2630	4144	1441
6	Dindigul	716	1135	305	318	186	211	2819	122
-	Erode	1152	2753	579	324	43	461	2054	7
8	Kallakurichi	0	5569	0	2233	0	3777	10945	1111
9	Kanchipuram	5941	10792	4135	3465	4352	2526	3724	922
10	Kanniyakumari	275	348	131	95	161	62	611	93
11	Karur	482	809	311	565	609	208	2152	144
12	Krishnagiri	2461	2243	2822	1932	1564	1398	5927	561
13	Madurai	1300	1489	981	650	1092	674	1324	373
14	Mayiladuthurai	0	0	0	0	0	0	8151	0
15	Nagapattinam	10496	7509	10034	4206	7498	3505	5770	2579
16	Namakkal	1002	1509	929	700	1067	906	3119	459
17	Perambalur	1110	1472	1005	854	1518	1055	4662	280
18	Pudukkottai	4548	3786	3326	3010	3965	1141	6158	683
19	Ramanathapuram	1796	2765	2527	1026	4799	1418	3449	661
20	Ranipet	0	1643	0	833	0	1062	2986	416
21	Salem	3997	3754	5464	2335	6674	2884	3990	2385
22	Sivagangai	1523	2311	1156	915	1519	872	2649	385
23	Tenkasi	0	1733	0	659	0	654	3629	293
24	Thanjavur	6961	6617	7465	2594	7875	3969	4869	1215
25	The Nilgiris	195	213	368	156	555	323	992	48
26	Theni	284	200	85	111	151	55	468	103
27	Thoothukkudi	937	1504	332	303	514	198	716	297
28	Tiruchirappalli	2155	3367	2823	1374	3271	1231	7419	1057
29	Tirunelveli	1875	2693	1809	1222	2379	1160	3205	801
30	Tirupathur	0	2914	0	1286	0	1584	4342	1043
31	Tiruppur	530	1107	219	346	173	195	978	76
	Tiruvallur	2617	4111	2968	2518	1136			518
33	Tiruvannamalai	6757	7314	7033	3366	5938	3930	14234	3360
	Tiruvarur	7565	5606	3529	2999	6564		7880	1377
	Vellore	4922	6384	4737	3095	5536	3644	5552	2364
	Villupuram	13751	12213	12966	5999	22831	10572		6575
37	Virudhunagar		951	1010	403	835			544
	Total	93405	123685	93820	57570	118512	60813	181759	35757

^{*} As on 10.12.2021

ii. Year-wise & District-wise for Rajasthan (including Districts Shriganganagar and Hanumangarh)

(units in Nos.)

	I	ı		2010 2020			(units in Nos.)		
SN		2018-2019		2019-2020		2020-2021		2021-2022	
0		Sanctione d	Complete d	Sanctione d	Completed	Sanctione d	Complete d	Sanctione d	Complete d
1	Ajmer	2002	5215	7164	4704	3553	4581	4440	602
2	Alwar	1818	3522	2122	1122	161	988	1951	121
3	Banswara	13987	17566	48336	13831	28314	46717	19322	12380
4	Baran	4721	7200	9506	3735	8109	8362	9903	2596
5	Barmer	25302	41599	32211	13233	48251	39029	24061	17864
6	Bharatpur	1621	3988	3709	2263	3068	1604	130	504
7	Bhilwara	2593	8446	14260	6779	5788	10471	16557	1414
8	Bikaner	7639	11051	16462	11553	10678	10888	12987	2149
9	Bundi	4166	8706	8345	5285	10222	7250	7941	3534
10	Chittorgar h	2114	4808	7229	2594	4237	4736	5424	1763
11	Churu	8030	9692	5939	3421	2814	3770	4732	1233
12	Dausa	386	4014	1520	956	13	717	1139	56
13	Dholpur	438	1843	2286	1127	1014	982	1416	791
	Dungarpur	16691	29952	30046	11411	12846	28023	15212	5298
	Hanuman -garh	3091	4698	6727	2456	4747	6385	3967	639
	8			3710	1594	1147	2307	2580	218
17	-	5879		6921	2556	8621	6287	10824	4537
-		6226	12486	15469	7152	10193	12671	5272	3258
		4752	11231	12569	7646	13929	12930	22672	2772
		93	284	313	222	36	98	303	2
	Jodhpur	6652	12168	17023	5554	20511	21102	11663	5675
	<u> </u>	2516		6244	3597		9014	4067	2075
	Kota	2356	5096	5632	3478	2512	3116	5112	587
		3537		8239	3438	1		7096	1490
	Pali	1558		8845	3477	5116	6366	6318	1577
26	Pratapgarh	8450	19783	15985	3971	10635	9999	6945	5533
	Rajsamand			6415	4185	1354	2271	5065	672
	Sawai							0522	
	-	3230		6489	2733	5118	5881	9523	1492
	Sikar	605	1189	1150	595	99 5.652	350	645	46 1175
	Sirohi Sri	2636	8107	7680	3619	5652	8228	6413	1175
	Ganga-								
		5157		9796	6019	7308	4662		903
	Tonk	8603	9350	11176	4632		6468	8075	3328
	Udaipur	20413		36975	17826	16795	22846	17082	4966
k A a .	Total	182723	326594	376493	166764	273086	315484	264932	91250

^{*} As on 10.12.2021